

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP NO.144(ND) 14

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
26.10.2017**

**NAME OF THE COMPANY: Sh. Surender Singh Vs. M/s Avani Buildtech
Pvt. Ltd.**

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): None

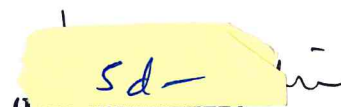
For the Respondent (s): None

ORDER

Present none. In the interest of justice, adjourned to 9th November,
2017.



**(S. K. Mohapatra)
Member (T)**



**(Ina Malhotra)
Member (J)**